

From :
ANANT VIJAY SINGH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND,
RANCHI.

File No. XXII(6)/1/13-14
Letter No. /Apptt.
DATED: MARCH, 2014

To

1. Sri Kumar Ganesh Dutt, Presiding Officer, Jharkhand Wakf Tribunal, Ranchi,
2. Sri Anant Vijay Singh, Registrar General, High Court of Jharkhand, Ranchi,
3. Sri Bimlendu Bhushan Mangal Murti, Secretary-cum-L.R., Law (Judl.) Deptt., Ranchi,
4. Sri Anil Kumar Choudhary, Registrar (Establishment), High Court of Jharkhand, Ranchi,
5. Md. Mushtaque Ahmad, Registrar (Vigilance), High Court of Jharkhand, Ranchi,
6. Sri Sandeep Srivastava, Senior Law Advisor-cum-Addl. Secretary, JSEB, Ranchi,
7. Sri Ambuj Nath, Registrar (Administration), High Court of Jharkhand, Ranchi,
8. Sri Sanjay Prasad, Chairman, Commercial Taxes Tribunal, Ranchi,
9. Sri Manoranjan Kavi, Central Project Coordinator, e-Courts Project, J.H.C., Ranchi (UOT to Jamtara as PDJ)
10. Sri Brajendra Kumar Sinha, Presiding Officer, State Transport Appellate Tribunal, Ranchi,
11. Sri Sajjan Kumar Dubey, Member Secretary, JHALSA, Ranchi,
12. Sri Manoj Srivastava, Secretary, High Court Legal Services Committee, Ranchi,
13. Sri Nalin Kumar, O.S.D. (Judl.) to H.E. the Governor of Jharkhand, Ranchi.

Subject:- Nomination for Workshop in the White Hall of the Hon'ble High Court of Jharkhand, Ranchi on 29th March, 2014.

Sir,

I am directed to inform that the Court have been pleased to nominate you to attend the **Workshop on "Appreciation of Evidence in Sessions Trial"** scheduled to be held on **29th March, 2014** from 10:00 A.M. to 3:30 P.M. at Hon'ble High Court of Jharkhand, Ranchi. **Attending the aforesaid Workshop is, however optional for Sri Nalin Kumar, O.S.D. to H.E. the Governor of Jharkhand, Ranchi.**

You are, therefore, requested to report on **29th March, 2014 positively at 9:30 A.M.** in the **White Hall of the Hon'ble High Court of Jharkhand, Ranchi** in proper dress.

The places for stay of outstation participants would be communicated later on by the Judicial Academy Jharkhand, Ranchi. For any further information and details regarding the aforesaid Workshop you may contact to the Director, Judicial Academy Jharkhand, Ranchi.

Yours faithfully,
Sd/- A.V. Singh
Registrar General

Memo No. 3790-3792 /Apptt. Dated Ranchi The 21-03-2014

Copy forwarded to the ✓ C.P.C., e-Courts Project, J.H.C., Ranchi for information / the Dy. Registrar (Protocol), J.H.C. Ranchi for up-loading the letter on the Court's Website and / the Director, Judicial Academy Jharkhand, Ranchi for information & needful with reference to his letter no. 117/JAJ. dated 14.03.2014 and also inform that Md. Zafar Imam, the then Chairman, Appellate Tribunal, RRDA, Ranchi has been deputed as Presiding Officer, Debt Recovery Tribunal- II, Mumbai.


Registrar General

From :
ANANT VIJAY SINGH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND,
RANCHI.
To

File No. XXII(6)/1/13-14
Letter No. /Apptt.
DATED: MARCH, 2014

1. Sri Arun Kumar Singh No. 1, District & Addl. Sessions Judge, Dumka,
2. Sri Chandresh Kumar, District & Addl. Sessions Judge, Giridih,
3. Sri Anil Kumar Singh No. 2, District & Addl. Sessions Judge, Lohardaga,
4. Sri Arun Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
5. Sri Ranjeet Kumar Choudhary, J.C.-cum-Spl. Judge, CBI (other than AHD) & PMLA, Ranchi,
6. Sri Anil Kumar Singh No. 1, District & Addl. Sessions Judge, Daltonganj,
7. Sri Prabhat Kumar Upadhyay, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
8. Sri Chandra Shekhar Pandey, District & Addl. Sessions Judge, Godda,
9. Sri Vivekanand Banerjee, District & Addl. Sessions Judge-cum-P.O., MVACTION, Hazaribagh,
10. Sri Krishna Ranjan, District & Addl. Sessions Judge-cum-P.O., MVACTION, Ranchi,
11. Sri Vijay Shanker Shukla, Distt. & Addl. Sess. Judge-cum-Spl. Judge, Vigilance Bureau, Chaibasa,
12. Sri Lalji Singh Kushwaha, District & Addl. Sessions Judge, Latehar,
13. Sri Vijai Kumar Sharma, District & Addl. Sessions Judge, Dhanbad (UOT),
14. Sri Mithilesh Prasad, Joint Secretary-cum-Addl. L.R., Law (J) Deptt., Ranchi,
15. Sri Bipin Bihari, District & Addl. Sessions Judge, Bokaro,
16. Sri Arun Kumar Rai, Judicial Commissioner, Ranchi,
17. Mohammad Shakir, J.C.-cum-Spl. Judge, State Vigilance, Ranchi,
18. Sri Akhil Kumar, District & Addl. Sessions Judge, Gumla,
19. Sri Ram Sharma, District & Addl. Sessions Judge, Dhanbad,
20. Sri Satya Prakash Sinha, District & Addl. Sessions Judge, Jamshedpur,
21. Sri Nikesh Kumar Sinha, Distt. & Addl. Sess. Judge-cum-Spl. Judge, CBI, Dhanbad,
22. Sri Sushil Kumar Jha, District & Addl. Sessions Judge, Simdega,
23. Sri Girish Chandra Sinha, District & Addl. Sessions Judge, Saraikela,
24. Sri Raj Narayan Mishra, District & Addl. Sessions Judge, Pakur,
25. Sri Ashok Kumar Singh 'Ashok', District & Addl. Sessions Judge, Deoghar,
26. Sri Girijesh Kuamr Dubey, District & Addl. Sessions Judge, Daltonganj,
27. Sri Ashok Kumar Pathak, Distt. & Addl. Sess. Judge-cum-Spl. Judge, CBI, Dhanbad,
28. Sri Praveen Kumar Sinha, Distt. & Addl. Sess. Judge-cum-Spl. Judge, CBI, Dhanbad,
29. Sri Maya Shanker Rai, District & Addl. Sessions Judge, Garhwa,
30. Sri Bal Mukund Roy, J.C.-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
31. Sri Brij Mohan Singh, District & Addl. Sessions Judge, Koderma,
32. Sri Om Prakash Srivastava, District & Addl. Sessions Judge, Chaibasa,
33. Sri Gopal Kumar Roy, District & Addl. Sessions Judge, Hazaribagh,
34. Sri Mohan Choubey, J.C.-cum-Spl. Judge, CBI (other than AHD Scam), Ranchi,
35. Sri Barun Kuamr Mishra, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
36. Sri Pravin Kumar, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
37. Sri Lalit Prakash Choubey, District & Addl. Sessions Judge, Bokaro,
38. Sri Anil Kumar Roy, Joint Registrar (Judicial), High Court of Jharkhand, Ranchi,
39. Sri Vidhan Chandra Choudhary, Distt. & Addl. Sessions Judge, Dhanbad,
40. Sri Jitendra Prasad Singh, District & Addl. Sessions Judge, Daltonganj,
41. Smt. Rita Mishra, Judicial Commissioner, Ranchi,
42. Sri Shiv Sharan Dubey, District & Addl. Sessions Judge, Jamtara,
43. Sri Awadhesh Kumar Mishra, J.C.-cum-Spl. Judge, CBI (AHD Scam) & FERA/FEMA, Ranchi,
44. Sri Arun Kumar Chaturvedi, J.C.-cum-Spl. Judge, CBI (Other than AHD Scam), Ranchi,
45. Sri Om Prakash Singh, District & Addl. Sessions Judge, Deoghar (UOT to Khunti),
46. Sri Suresh Chandra Jaiswal, District & Addl. Sessions Judge, Hazaribagh,
47. Sri Pradeep Kumar Chourasia, District & Addl. Sessions Judge, Deoghar,
48. Sri Abhay Kumar Sinha, Distt. & Addl. Sess. Judge-cum-Spl Judge, Vigilance, Dhanbad,
49. Sri Yogeshwar Mani, Distt. & Addl. Sess. Judge-cum-Spl. Judge, Dhanbad (UOT to Ranchi as AJC),
50. Sri Brajesh Kumar Gautam, J.C.-cum-Spl Judge, CBI (AHD Scam Cases), Ranchi,
51. Sri Deepak Nath Tiwary, District & Addl. Sessions Judge, Jamshedpur,
52. Sri Sanjay Kumar Chandhariyavi, District & Addl. Sessions Judge, Jamshedpur,
53. Sri Mahedh Chander Verma, District & Addl. Sessions Judge, Deoghar,
54. Sri Pradip Kumar Choubey, District & Addl. Sessions Judge, Giridih,
55. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Garhwa,
56. Sri Ajit Kumar, District & Addl. Sessions Judge, Deoghar,
57. Sri Kumar Kamal, Joint Registrar (List & Computer), Ranchi,
58. Sri Sunil Kumar Singh No. 1, District & Addl. Sessions Judge, Godda,

59. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Dumka,
60. Sri Pradeep Kumar, District & Addl. Sessions Judge, Chatra,
61. Sri Rizwan Ahmad, Distt. & Addl. Sess. Judge-cum-Spl. Judge, Vigilance, Hazaribagh,
62. Mrs. Babita Prasad, District & Addl. Sessions Judge, Bokaro,
63. Sri Sundip Sharma, District & Addl. Sessions Judge, Jamshedpur,
64. Sri Ashish Saxena, District & Addl. Sessions Judge, Bokaro (Berma at Tenughat),
65. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Sahebganj,
66. Sri Alok Kumar Dubey, District & Addl. Sessions Judge, Chatra,
67. Sri Sachindra Kumar Pandey, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
68. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Bokaro (Berma at Tenughat),
69. Sri Rajesh Kumar Pandey, District & Addl. Sessions Judge, Latehar,
70. Sri Raghubar Dayal, District & Addl. Sessions Judge, Daltonganj.

Subject:- Nomination for Workshop in the White Hall of the Hon'ble High Court of Jharkhand, Ranchi on 29th March, 2014.

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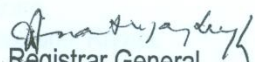
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Yours faithfully,
Sd/- A.V. Singh
Registrar General

Memo No. 3863 - 3888 /Apptt. Dated Ranchi The 21st March, 2014

Copy forwarded to the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Dumka / Giridih / Hazaribagh / Koderma / Daltonganj / Dhanbad / Godda / Latehar / Lohardaga / Bokaro / Gumla / Jamshedpur / Simdega / Saraikela / Pakur / Deoghar / Garhwa / Chaibasa / Jamtara / Sahebganj / Chatra / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, J.H.C., Ranchi for their information / the Dy. Registrar (Protocol), J.H.C. Ranchi for up-loading the letter on the Court's Website and / the Director, Judicial Academy Jharkhand, Ranchi for information & needful with reference to his letter no. 117/JAJ. dated 14.03.2014.


Registrar General